GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1716 ANSWERED ON:19.11.2010 DISBURSEMENT OF LOANS BY BANKS Yadav Shri Hukamdeo Narayan

Will the Minister of FINANCE be pleased to state:

(a) whether the Government has received complaints of bunglings in disbursing of loans by Public Sector Banks including Central Bank ofIndia;

(b) if so, the details thereof, State-wise including Maharashtra and Bank-wise ;

(c) whether the Government has conducted any enquiry in this regard;

(d) if so, the details thereof and if not, the reasons therefor alongwith the outcome of the enquiry; and

(e) the other corrective steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (d) : Some complaints are received from time to time, regarding alleged bungling in sanction of loans by Public Sector Banks (PSBs).

Such complaints are examined in consultation with Chief Vigilance Officers and/ or CMDs of concerned PSBs and wherever necessary, appropriate action is taken in consultation with Central Vigilance Commission.

(e) RBI have been issuing circulars in this regard to all scheduled commercial banks from time to time.